

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 22.03.2021 (MONDAY)

COURT – IV

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|-----------------------------------|---|-------------------------------|--------------------------------|
| 1. | Comp. App. (AT) No. 09 of 2021 | Ashish Lodha & Anr. Vs. Indira IVF Hospital Pvt. Ltd. | Wadia Gandhi | |

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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**